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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.36/ 2017	-	For hearing	66	Sowparnika Integrated Farms Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K. DUSHYANTHA KUMAR 9341223937	Petitioner Company	Dushantha
	Sinchana M.R	ROC/RD	Sinchana M.R

ORDER

PCS for Petitioner is present. Standing Counsel for ROC is present. She again requested time. Hence matter is listed on 22.01.2018.


Member (T)


Member (J)